

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-503
IB-875/ND/2022
IA-1661/2024

IN THE MATTER OF:

Indiabulls Commercial Credit Ltd.

.....Applicant

Vs.

Vatika IT Parks Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 16.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to **30.04.2024.**

Sd/-
(Court Officer)